## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 16/10/2017 AT 10.30 AM

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PRESENT: SHRI K. ANANT	THA PADMANABHA SWAMY, ME	MBER-JUDICIAL
PETITION NUMBER	: CP/30/2017	
NAME OF THE TRANSFEROR	: K. GOMATHESWARAN	
NAME OF THE TRANSFERRE	: CRAFTSMAN AUTOMATION PVT LTD +7	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHO	M
D. 8. Maryula Devi, A	dy For R2	Synan
9. V. Hard Kumar for Eyfor EThom	for R3-R5	1. Her 6
MY-PRECHIA KSR LCO COMPORNY S CISIE	ecretaines up for R, R7, 1	68 m/ Jones

## <u>ORDER</u>

Counsel for petitioner called absent. Counsel for R2, counsel for R3 to R5 and counsel for R1, R7, R8 are present. Counsel for petitioner filed a CA for impleading the subsidiary companies of the R1 company and the matter was posted to 01.11.2017 for making submissions. Time extended at request for making submissions by both the sides in the CA as well as the CP. Put up on 03.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)